

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5207
ANSWERED ON:08.05.2012
REGULARISATION OF CPWD LABOURERS
Pandey Shri Ravindra Kumar;Verma Shri Sajjan Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a large number of casual/adhoc contract labourers of the Central Public Works Department (CPWD) have been working in various establishments such as Sena Bhawan, Vigyan Bhawan, Mausam Bhawan etc. for the last 21-29 years and have not been regularised;
- (b) if so, whether said employees are getting the benefit of provident fund, bonus, medical facilities etc.,
- (c) if so, the details thereof; and
- (d) if not, the steps taken/proposed to be taken by the Government for the welfare of these casual/adhoc/contract employees of CPWD?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): No, Madam. No casual/adhoc contract labourers are working in Sena Bhawan, Vigyan Bhawan, Mausam Bhawan.
- (b) to (d): Not applicable in view of (a) above.